

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 31.08.2020 (MONDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 729 of 2020	Union Bank of India (Erstwhile Corporation Bank) Vs. Dinkar T. Venkatasubramanian & Ors.	Alok Kumar	Sanjay Bhatt
2.	Comp. App. (AT) (Ins) No. 732 of 2020	Trivendra Singh Vs. Bank of India & Anr.	Mansij Arya	
3.	Comp. App. (AT) (Ins) No. 733 of 2020	Union of India Vs. Shri Vijaykumar V. Iyer	Amit Mahajan	
4.	Comp. App. (AT) (Ins) No. 737 of 2020	Kunal Rishi Vs. Yogendra Kumar Sharma & Anr.	Abdresh Chaudhary	
5.	Comp. App. (AT) (Ins) No. 740 of 2020	Rakesh Wadhawan Vs. Abhay Manudhane	Subir Kumar	
6.	Comp. App. (AT) (Ins) No. 747 of 2020	Arcelormittal India Pvt. Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.	Naman Singh Bagga	Anushree Kapadia
7.	Competition App. (AT) No. 13 of 2020	Grasim Industries Ltd. Vs. Competition Commission of India & Anr.	Nisha Kaur Uberoi	

## **For Admission (After Notice)**

8.	Comp. App. (AT) (Ins) No. 538 of 2020	Vimal Coal Pvt. Ltd. Vs. Apna Paper Mills Pvt. Ltd.	Mohit Kr. Bafna	Mandeep Kalra
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9.	Comp. App. (AT) (Ins) No. 557 of 2020	Madhusudan Tantia Vs. Amit Choraria & Anr.	Sanjay Ginodia	H.M. Choraria-R1 Anjan Kr. Roy-R2
10.	Comp. App. (AT) No. 71 of 2020	Aster Venture Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Dr. Ravindra Chingale	Sanjib Kumar Mohanty

**For Hearing**

11.	Comp. App. (AT) No. 65 of 2019	C.Valli Narayan Vs. C.Krishniah Chetty & Sons Pvt. Ltd. & Ors.	Aakanksha kaul	Mandeep Kalra Nitesh Shrivastava Nishant Shankar Isha Khurana (R1) (R10) Saneep Narain N. Batra Anjali-R2 to R7
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**12:00 Noon**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

12.	Comp. App (AT) (Ins) No. 781 of 2019  <b>Part Heard</b>	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	Arunima Bhattacharjee	K. Datta
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**02:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Hearing**

13.	Comp. App. (AT) No. 94 of 2020  <b>Part Heard</b>	Union of India, Ministry of Corporate Affairs Vs. Delhi Gymkhana Club Ltd. & Ors.  <b>With</b>	Dr. Raj Singh	Gaurav M Liberhan
14.	Comp. App. (AT) No. 95 of 2020	Delhi Gymkhana Club Ltd. Vs. Union of India, M.C.A & Ors.	Gaurav M. Liberhan	Parvez Naikwadi

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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**